



Soumitra Lahiri <slahiri0207@gmail.com>

REPORT ON COMPILATION OF LIST OF STAKEHOLDERS OF SPACE MATRIX PRIVATE LIMITED IN LIQUIDATION IN CONFORMITY WITH REGULATION 31 OF INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016

Soumitra Lahiri <slahiri0207@gmail.com>
To: "NCLT, Kolkata Bench" <registrar-kol@nclt.gov.in>
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Tue, Jun 2, 2020 at 12:33 PM

Reference: CP (IB) No. 1560/KB/2018

To,

The Deputy Registrar,
National Company Law Tribunal,
Kolkata Bench,
Kolkata – 700 020

Sir,

This has reference to the commencement of Liquidation Process, under section 33 of the Insolvency & Bankruptcy Code 2016, vide order CP (IB) No. 1560/KB/2018 of the Learned Kolkata Bench of National Company Law Tribunal [NCLT with effect from February 24, 2020 against Space Matrix Private Limited, having registered office at Room No.15, 3rd Floor, 11 Clive Row, Kolkata – 700 001, West Bengal.

In the aforementioned order, I, Soumitra Lahiri, having registration number IBBI/IPA-001/IP-P00734/2017-2018/11232 was appointed as Liquidator of Space Matrix Private Limited ... Corporate Debtor.

I have compiled the List of Stakeholders in conformity with regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and as required under sub regulation (2) if the said regulation 31, I am humbly submitting report for the kind perusal of the Learned Adjudicating Authority.

Kindly acknowledge and oblige.

Thanking you

Yours sincerely,

Soumitra Lahiri
Liquidator of Space Matrix Private Limited
Insolvency Professional
IBBI/IPA-001/IP-P00734/2017-2018/11232

4 attachments

 **Stakeholders_formation_SpaceMatrix_29042020.pdf**
378K

 **Annexure_A.pdf**
660K

 **Annexure_C.pdf**
120K



Annexure_B.pdf

100K